

an>

Title: The Minister of Rural Development, Minister of Panchayati Raj And Minister of Drinking Water And Sanitation laid a statement regarding Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Rural Development on Demands for Grants (2014-15), pertaining to the Ministry of Drinking Water and Sanitation.

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ AND MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): Madam, I am making this statement on the status of implementation of recommendations contained in the 4th Report of the Standing Committee on Rural Development (2014-15) on Demands for Grants (2014-15) of Ministry of Drinking Water and Sanitation in pursuance of Rule 266 of the Rules of Procedure and Conduct of Business in pursuance of the Direction 73A of the hon. Speaker of the Lok Sabha.

The Standing Committee on Rural Development (Ministry of Drinking Water and Sanitation) (16th Lok Sabha) examined the Demands for Grants of the Ministry of Drinking Water and Sanitation for the financial year 2014-15 and laid its 4th Report in the Lok Sabha on 19th December, 2014. The report contained 17 recommendations.

The Ministry considered the report and submitted the Action Taken Replies on the comments/observations of the Committee contained in the 4th Report to the Standing Committee on Rural Development (Ministry of Drinking Water and Sanitation) on 09.03.2014.

The present status of implementation of the 17 recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. To avoid wasting the valuable time of the House, I would request that the contents of the Annexure may be considered as read.